

(b) Yes, Sir.

(c) Government have planned and made projections for the use of available gas in order to avoid flaring. Groups have been set up from time to time to assess the future availability of gas and make recommendations for its use for various purposes such as production of fertilizer and petro-chemicals, generation of power, supply to tea gardens, etc. Some associated gas is also re-injected.

T.V. Centre for Trivandrum

730. SHRI T. BASHEER: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) by when the high power T.V. Centre at Trivandrum is likely to be commissioned; and

(b) what are the reasons for delay in the commissioning of the Centre in accordance with the original time schedule?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI H. K. L. BHAGAT):

(a) and (b) Work is progressing as per schedule and the HPT at Trivandrum will be commissioned during 1984-85.

All India Labour Organisations

731. SHRI JAGDISH PRASAD MATHUR: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) the names of All India Labour Organisations recognised by Government after the recent verification of their membership all over the country-with their assessed strength, and those which have failed to get recognition; and

(b) the names of those organisations which failed to submit reports for verification of their membership?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI VEERENDRA PATIL): (a) The verification of

membership of trade unions affiliated to Central Trade Union Organisations for the year 1980 has not yet been completed.

(b) The AITUC and CITU boycotted the verification.

News item captioned "Indian Kuo-mo. Scandal"

732. SHRI SURESH KALMADI:

SHRI SHRIDHAR WASUDEO DHABE:

SHRI A. G. KULKARNI:

Will the Minister of ENERGY be pleased to state:

(a) whether Government's attention has been drawn to a news item which appeared in the 'Hindustan Times', dated the 20th January, 1984 under the caption "Indian Kuo-Mo scandal" involving India Carbon Limited;

(b) whether it is a fact that the ONGC has suffered a huge loss because India Carbon Limited have defaulted in making payment for the raw material supplied to it;

(c) whether it is also a fact that the Board of Directors of the Indian Oil Corporation at an emergency meeting held on January 7, 1984 had rejected the proposals made by the Energy Ministry in its letter to them; and

(d) if so, what are the details of the proposals made to the Indian Oil Corporation, including the reasons for favouring the said firm?

THE MINISTER OF STATE IN THE DEPARTMENT OF PETROLEUM IN THE MINISTRY OF ENERGY (SHRI GARGI SHANKAR MISHRA): (a) Yes, Sir.

(b) In this case ONGC is not involved.

(c) No, Sir.

(d) M/s. India Carbon Limited is an industrial unit located at Gauhati in which Assam Government has financial interest by way of equity participation. This